

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1367/2019

Date of order: 26.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Amir Manjhi, son of Shyamlal Manjhi, at present working for gain in the post of Technician, Group -I (Fitter) under AMMPS/Ptg/E. rly/Howrah, and at present residing at Barabahera, near Bhar Company, Konnagar, Dist- Hooghly, West Bengal, Pin- 712 246.

.....Applicant.

-versus-

1. The Union of India, service through the General Manager, Eastern Railway, having his office at 14, Strand Road, Police Station- Hare Street, Kolkata- 700 001.

2. Deputy CMM (CON), Eastern Railway, Kolkata, having his office at 14, Strand Road, Police Station- Hare Street, Kolkata- 700 001.

3. The Senior Materials Manager (Ptg. & Sty.) Eastern Railway, having his office at 14, Strand Road, Police Station- Hare Street, Kolkata- 700 001.

4. The Assistant Personnel Officer (Ptg.), Eastern Railway, having his office at 14, Strand Road, Police Station- Hare Street, Kolkata- 700 001.

.....Respondents.



For the Applicant : Mr. S. Dey, Counsel

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for applicant at length.

2. Since the speaking order has been issued by the ^{appropriate} authority rejecting the prayer of the applicant for withdrawing his voluntary retirement application, applicant seeks liberty to challenge the same in a freshly instituted OA.

3. Accordingly, OA is disposed of with liberty to the applicant to challenge the speaking order afresh in a freshly instituted OA.

(Dr. Nandita Chatterjee)
Member (A)



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(Bidisha Banerjee)
Member (J)